

(c) whether the service conditions of the staff are not satisfactory comparing their work with other educational institutions?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Yes, Sir. Representations of general nature have come from the non-teaching staff to the effect that promotions and upward revisions of salaries of this category of employees have not kept pace with those of the teaching staff.

(c) No, Sir. The pay scales and other service conditions are broadly at par with those applicable in case of similar Central Government employees particularly in the Education Department of the Union Territory of Delhi.

Flood in Dinajpur District of West Bengal

2495. SHRI A. K. ROY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Itahar Block in West Dinajpur district of West Bengal is perpetually in the grip of flood for the last ten years causing extreme hardship to the people;

(b) whether this area is essentially agricultural area with no alternative source of income for the people in case of crop failure;

(c) whether most of the people of this area are either Scheduled Tribes or Scheduled Castes with minimum per capita income and living in neglected natural calamity; and

(d) if so, what measures Government proposes to save the agriculture of this area by controlling flood?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Some portion of the Itahar block in

West Dinajpur district is a low-lying and saucer-shaped depression and is affected by inundation during floods. This becomes severe during years of heavy rainfall, as happened during the last two years.

(b) and (c). The State Government have reported that the lands in the area are mainly agricultural and the majority of the population poor. Out of a total population of 1.43 lakhs living in the area, almost 27 per cent belong to Scheduled Castes and about 10 per cent to Scheduled Tribes.

(d) Following flood control schemes already taken up by the State Government are in different stages of execution:

- (i) Pajol Flood Control Scheme;
- (ii) Rajnagar Hasuar Beel Scheme
- (iii) Burimondal Beel Drainage Scheme; and
- (iv) Gokarna Beel Drainage Scheme.

The State of West Bengal Government has also prepared a scheme for construction of an embankment along the left bank of Mahananda (Barsoi Branch) to protect areas in West Dinajpur District, including Itahar block.

Allotment of Houses to Members of Lok Sabha

2496. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the names of the M.Ps. of the present Lok Sabha who have been allotted houses but have not been given possession thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): The names of the M.Ps. of the present Lok Sabha who have been allot-